[RAJYA SABHA]

been served notices of termination of their services since the 1st May, 1968?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Madam.

- (b) Does not arise.
- (c) No notice has been served on any officer of Gazetted rank of the C.S.I.R. terminating his services since the 1st May, 1968.

THE DEPUTY CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUES-TIONS

†LOOTING OF BOXES WITH EXPLOSIVES BY NAGA HOSTILES

- *252. SARDAR NARINDAR SINGH BRAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention have been drawn to a newspaper report which appeared in the 'Statesman' 5th June 1968 to the effect that 34 boxes containing high explosives were looted by a gang of Naga hostiles from a godown in Kekru in the cease-fire Tamenglong sub-division bound Manipur;
- (b) if so, whether the boxes have since been recovered; and
- (c) whether there was any armed guard to protect these boxes?

OF MINISTER HOME AFFAIRS (SHRI Y. B. CHAVAN):
(a) to (c) According to a complaint lodged with the police a Naga hostile is reported to have entered the labour camp at Kekru village in Tamenglong sub-division and had taken away ten detonators, five fuse coils and two boxes of gelatine each containing 18 sticks besides some clothing and money. detailed report is awaited from the Manipur Administration. Security precautions, however, to prevent such material falling into undesirable hands have been reviewed and strengthened.

STUDY TEAM ON ADMINISTRATIVE STRUCTURE OF GOVERNMENT

- *367. SHRI N. R. MUNISWAMY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the conditions which warranted Government to constitute a Study Team headed by Shri C. D. Deshmukh to examine the administrative structure of Government machinery when the Administrative Retorms Commission is already functioning;
- (b) when the Study Team submitted its report;
- (c) the details of the recommendations made by it;
- (d) how far these recommendations were given effect to; and
- (e) the expenditure incurred by the Study Team during its tenure?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

- (a) The study team on the machinery of the Government of India and its procedures of work was constituted in May, 1966 by the Administrative Reforms Commission and not by the Government. It was initially headed by Shri S. G. Barve, on whose demise in March 1967, Dr. C. D. Deshmukh was appointed its chairman.
- (b) The study team submitted to the Commission an interim report in March 1967, and the final report in February, 1968.
- (c) The recommendations are contained in the reports of the study team, copies of which have been placed in the Parliament Library.
- (d) The recommendations made by the study team are for the Administrative Reforms Commission to consider. The Commission has yet to submit its recommendation on the subject to the Government.
- (e) Rs. 8,570 on travelling and daily allowances for the journeys undertaken by the team.

'CIA Who's Who'

- *368. SHRI M. R. VENKATA-RAMAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to Dr. Malder's 'CIA Who's Who' which shows how

Transferred from the 1st August, 1968.

where the State Department of the Government of U.S.A. and the U.S. Foreign Service and agencies, Agency for International Development, the Peace Corps, the U.S. Education Exchange and U.S. Mission at U.N. are being used for secret service work by C.I.A.;

- (b) if so, whether Government have investigated into the working of these agencies and missions in India; and
- (c) if the reply to part (b) above be in the affirmative, what are the findings and the decision taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (c) Government have seen Press reports regarding the publication "C.I.A. Who's Who". Efforts are being made to secure a copy of the book. We have, however, no information that the United States Agency for International Development, the U.S. Education Exchange or the Peace Corps in India are being utilized for secret service work by the C.I.A.

BOOKS PREPARED BY NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING

- *369. SHRI K. P. SUBRAMANIA MENON: Will the Minister of EDU-CATION be pleased to state:
- (a) whether it is a fact that a number of States have rejected certain textbooks prepared by the National Council of Educational Research and Training; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Madam.

(b) The main reasons advanced are that the books do not fit into the syllabus followed in the school system of the States concerned and the State Governments do not wish to change the textbooks currently in use in their schools. The main objective of the National Council's textbook programme, however, is to produce model books of high standard and quality to improve school education.

INTER-STATE MARRIAGES

*370. SHRI THILLAI VILLALAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have any proposal for bringing in any new legislation regarding inter-State marriages for the sake of national integration; and
 - (b) if so, when it will be done?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Madam.

(b) Does not arise.

DISCIPLINARY ENQUIRY AGAINST KERALA
OFFICERS

*371. SHRI K. CHANDRA-SEKHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Officers of the All-India Services allotted to Kerala against whom disciplinary proceedings have been instituted; and
- (b) at what stage the proceedings rest at present?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Four. In one case, the advice of the U.P.S.C. has been received and is under consideration. Two cases are before the Inquiry Officer and in one case charges against the Government and his explanation is awaited.

KILLING OF SCHEDULED CASTE PERSONS

- *372. SHRI KESAVAN (THAZ-HAVA): Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of persons belonging to the Scheduled Castes who were killed, injured or maltreated by caste Hindus in Madhya Pradesh and Andhra Pradesh during the years 1967 and so far in 1968;
- (b) the number of cases registered against the offenders; and
- (c) how many of them have been convicted during the above period?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (c) Information regarding specific incidents involving deaths of Harijans has been furnished in the statements made on 6th and 13th March,